

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CA/104 & 105/CAA/2017
NAME OF THE TRANSFEROR : SICAL MULTIMODAL AND RAIL TRANSPORT
NAME OF THE TRANSFERRE : SICAL BANGALORE LOGISTICS PARK LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		----- REPRESENTATION BY WHOM	

1	P. Sriram	PCS	
		9940 336666	



ORDER

Shri P Sriram, PCS, representing the applicant present and submitted his arguments. Order is reserved.


(K. Anantha Padmanabha Swamy)
Member (Judicial)